

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH,

Review Petition No. 51/2001

in

Original Application No. 800/2000.

Tuesday, this the 18th day of September, 2001.

Shri Justice Birendra Dikshit, Vice-Chairman.
Shri B.N.Bahadur, Member (A)

Sheikh Zubair Ahmed Bashiruddin,
94, Saudagar Mohalla,
Bhivandi, Dist. Thane,
Pin Code 421 302.

...Applicant.

v.

1. Union of India through
Secretary, Ministry of Railways,
Railway Board,
New Delhi.
2. The Chairman.
Railway Recruitment Board,
Mumbai Central,
Mumbai - 400 008.

...Respondents.

: ORDER ON REVIEW PETITION BY CIRCULATION :

Shri Justice Birendra Dikshit, Vice-Chairman.

This Review Petition has been filed on 16.8.2001 on the ground that petitioner came in possession of some documents after disposal of OA on 13.6.2001 and the decision be reviewed.

2. The six documents, on the basis of which this RP has been filed for getting fresh hearing of OA were in existence when the OA was heard. Had the petitioner taken due care in prosecuting

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...2.

his OA, he could have filed these documents well in time before final hearing of OA. The R.P. cannot be allowed for reason assigned. So far decision of OA is concerned, there is no error apparent on the face of record nor the ground taken justifies allowing this Review Petition for reconsidering the decision. For aforesaid reason, the RP is dismissed.

B.N.Bahadur

(B.N.BAHADUR)
MEMBER (A)

B.Dikshit

(BIRENDRA DIKSHIT)
VICE-CHAIRMAN

B.